

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
(DEPARTMENT OF JUSTICE)**

L O K S A B H A

UNSTARRED QUESTION NO.4217

TO BE ANSWERED ON THURSDAY, THE 11TH AUGUST, 2016

Divorce Cases

+4217. SHRIMATI MALA RAJYA LAXMI SHAH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware of increasing number of divorce cases in various courts in the country;**
- (b) if so, the number of such cases pending in these courts as on date in the country, State/UT-wise;**
- (c) whether the Government is aware that such cases remain pending in courts for a very long period;**
- (d) if so, whether the Government proposes to formulate any mechanism/scheme for expeditious disposal of such cases; and**
- (e) if so, the details thereof and if not, the other steps taken/being taken by the Government in this regards?**

A N S W E R

**MINISTER OF STATE FOR LAW AND JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

(a) to (e): No data relating to divorce cases is maintained separately. However, a statement giving details of cases pending in Family Courts, State/UT-wise which, inter-alia, includes divorce cases is given in the Annexure. In the Chief Justices Conference, 2015, directions have been issued to all High Courts to regularly monitor and take necessary steps for early disposal of such cases.

Annexure

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
UNSTARRED QUESTION NO 4217 FOR 11.8.2016**

Number of cases pending in Family Courts are as follows:-

| S.No. | State | Cases Pending |
|-------|---|----------------------|
| 1 | Andhra Pradesh | 7177 as on 31.12.15 |
| 2 | Assam, Arunachal Pradesh, Nagaland, Mizoram | 5858 as on 29.2.16 |
| 3 | Bihar | 50847 as on 31.12.15 |
| 4 | Chhattisgarh | 10464 as on 31.3.16 |
| 5 | Delhi | 29079 as on 31.3.16 |
| 6 | Goa | - |
| 7 | Gujarat | 29445 as on 29.2.16 |
| 8 | Haryana | 15256 as on 31.03.16 |
| 9 | Himachal Pradesh | - |
| 10 | Jammu & Kashmir | 1490 as on 31.3.16 |
| 11 | Jharkhand | 14261 |
| 12 | Karnataka | 24612 as on 1.3.16 |
| 13 | Kerala | 52446 as on 31.12.15 |
| 14 | Madhya Pradesh | 34165 as on 1.10.15 |
| 15 | Maharashtra | 32854 as on 30.4.16 |
| 16 | Manipur | 434 |
| 17 | Meghalaya | - |
| 18 | Odisha | 22035 as on 31.3.16 |
| 19 | Punjab | 4533 as on 31.3.16 |
| 20 | Puducherry | 862 as on 31.12.15 |
| 21 | Rajasthan | 21974 as on 31.12.15 |
| 22 | Sikkim | 130 as on 31.3.16 |
| 23 | Tamil Nadu | 20592 as on 31.12.15 |
| 24 | Telangana | 9308 as on 31.12.15 |
| 25 | Tripura | 1799 as on 31.3.16 |
| 26 | Uttar Pradesh | 263682 as 31.3.16 |
| 27 | Uttarakhand | 8048 as on 31.3.16 |
| 28 | West Bengal | 1091 as on 31.12.15 |